

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 42

**IA No.242/21, 456/19, 617/19,
In
CP(IB) No. 160/Chd/Pb/2018
(Admitted)**

**Under Section 9,43, 45, 50 & 66 &
5, IBC 2016 R/w 17, IBBI
Regulations 2016**

In the matter of:-

Mahavir Traders

....Petitioner

Vs.

Gian Chand and Sons Pvt. Ltd

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 11.11.2022.

Sd/-
Court Officer

September 27, 2022
PB